

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2512**  
**TO BE ANSWERED ON 16<sup>th</sup> MARCH, 2022**

**PROMOTION OF EXPORTS**

2512. SHRIMATI PRATIMA MONDAL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any scheme to assist the States in promotion of exports and if so, the details thereof;
- (b) the details of total funds allocated to various States for export promotion, sector and State-wise during each of the last three years and the current year; and
- (c) the measures taken by the Government to improve the logistics constraints to achieve the export target of the country?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) & (b): The Department of Commerce, Government of India is implementing a scheme namely 'Trade Infrastructure for Export Scheme (TIES)' w.e.f. FY 2017-18 with the objective of assisting Central and State Government agencies in the creation of appropriate infrastructure for growth of exports. Under the scheme, financial assistance in the form of grant-in-aid is provided to Central/State Government owned agencies for setting up or up-grading export infrastructure. The scheme can be availed by the States through their implementing agencies, for infrastructure projects with significant export linkages like Border Haats, Land customs stations, quality testing and certification labs, cold chains, trade promotion centres, export warehousing and packaging, SEZs and ports/airports cargo terminuses. The Scheme guidelines are available at <https://commerce.gov.in/trade-promotion/trade-promotion-assistance/>.

Under the TIES scheme, financial assistance for a total of 36 export infrastructure projects has been approved during FY 2018-19, 2019-20, 2020-21 and 2021-22 (as on 11<sup>th</sup> March, 2022). The state-wise details of funds released during each of the last three years and the current year under the Scheme is given at Annexure.

(c): To enable efficiency in Logistics, it is essential to create aggregation and disaggregation centres (for one or more compatible commodities) so as to ensure that Logistics capacities (transport/storage/handling, etc.) are fully utilized. Efficient & shared use of capacities is essential to bring down logistics costs. In this connection, Government has announced 'PM GatiShakti National Master Plan (NMP)' for providing multimodal connectivity infrastructure to various Economic Zones, through a Comprehensive Plan integrating all existing and proposed initiatives of various agencies by way of a National Master Plan wherein various economic zones will be the fulcrum of economic development interconnected with a network of multimodal connectivity infrastructure up to the last mile.

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2512 FOR ANSWER ON 16.03.2022 REGARDING PROMOTION OF EXPORTS.

Details of projects approved under TIES {FY 2018-19 to FY 2021-22 (till 11.03.2022)}

Sl. No.	Name of State/UT, where project(s) located	Year	Number of New projects approved	TIES fund released (In Rs. Cr.)
1.	Karnataka	2018-19	0	2.85*
		2019-20	0	2.65*
		2020-21	0	0
		2021-22	0	0.35*
		<b>Total</b>	<b>0</b>	<b>5.85</b>
2	Kerala	2018-19	0	6.5*
		2019-20	1	10
		2020-21	0	0
		2021-22	1	18.09*
		<b>Total</b>	<b>2</b>	<b>34.59</b>
3	Manipur	2018-19	1	5.63
		2019-20	0	0
		2020-21	0	5.63*
		2021-22	0	0
		<b>Total</b>	<b>1</b>	<b>11.26</b>
4	Andhra Pradesh	2018-19	0	26.0144*
		2019-20	0	9.9856*
		2020-21	2	13
		2021-22	0	0
		<b>Total</b>	<b>2</b>	<b>49</b>
5	Tamil Nadu	2018-19	4	15.65
		2019-20	5	15.91*
		2020-21	1	14.4584*
		2021-22	4	22.94^
		<b>Total</b>	<b>14</b>	<b>68.9584</b>
6	Madhya Pradesh	2018-19	1	1.80**
		2019-20	0	8.04*
		2020-21	0	0
		2021-22	0	0
		<b>Total</b>	<b>1</b>	<b>9.84</b>
7	Uttar Pradesh	2018-19	0	0
		2019-20	0	0.48*
		2020-21	0	0
		2021-22	0	0

		<b>Total</b>	<b>0</b>	<b>0.48</b>
8	Maharashtra	2018-19	0	0
		2019-20	0	1.52*
		2020-21	1	6.37**
		2021-22	0	0
		<b>Total</b>	<b>1</b>	<b>7.89</b>
9	Tripura	2018-19	0	0
		2019-20	0	0
		2020-21	2	2.58**
		2021-22	0	0
		<b>Total</b>	<b>2</b>	<b>2.58**</b>
10	West Bengal	2018-19	0	2.56*
		2019-20	0	0
		2020-21	0	0
		2021-22	0	6.83*
		<b>Total</b>	<b>0</b>	<b>9.39</b>
11	Delhi	2018-19	1	8
		2019-20	0	0
		2020-21	0	0
		2021-22	0	0
		<b>Total</b>	<b>1</b>	<b>8</b>
12	Rajasthan	2018-19	2	3.0681
		2019-20	0	0
		2020-21	0	0
		2021-22	0	0
		<b>Total</b>	<b>2</b>	<b>3.0681</b>
13	Chandigarh	2018-19	1	2.81
		2019-20	0	0
		2020-21	0	0
		2021-22	0	2.82*
		<b>Total</b>	<b>1</b>	<b>5.63</b>
14	Assam	2018-19	0	0
		2019-20	2	5.7725
		2020-21	0	5.6875*
		2021-22	0	3.96*
		<b>Total</b>	<b>2</b>	<b>15.42</b>
15	Punjab	2018-19	0	0
		2019-20	2	0
		2020-21	0	5.77*
		2021-22	1	10
		<b>Total</b>	<b>3</b>	<b>15.77</b>
16	Jharkhand	2018-19	0	0
		2019-20	1	9.80
		2020-21	0	0
		2021-22	0	0

		<b>Total</b>	<b>1</b>	<b>9.80</b>
17.	Sikkim	2018-19	0	0
		2019-20	0	0
		2020-21	1	8.87
		2021-22	0	0
		<b>Total</b>	<b>1</b>	<b>8.87</b>
18.	Haryana	2018-19	0	0
		2019-20	1	0
		2020-21	0	6.06*
		2021-22	0	0
		<b>Total</b>	<b>1</b>	<b>6.06</b>
19.	Himachal Pradesh	2018-19	0	0
		2019-20	0	0
		2020-21	0	0
		2021-22	1	10
		<b>Total</b>	<b>1</b>	<b>10</b>
	<b>Grand Total</b>		<b>36</b>	<b>282.4565</b>
<p>*Includes disbursement of subsequent installments for a previously sanctioned project/new project approved in previous financial year.  **Funds yet to be disbursed.  ^Out of this, Rs. 3.21 cr. sanctioned on 04.03.2022. Fund to be released.</p>				

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